

**LOK ADALAT**

On Friday, the **14<sup>th</sup> August, 2020**

(Through Video conference )

At 12:00 Noon

**The Hon'ble Chief Justice Thottathil B. Radhakrishnan**

<b>SL. NO.</b>	<b>CASE NO.</b>	<b>NAME OF THE PARTIES</b>
1.	FMAT 865/2016	Minor Sudipta Roy Vs. Rimkim Transport & BAGICL
2.	FMAT 1079/2014	Minor Puja Sarkar Vs. Nur Hossain Mondal & BAGICL
3.	FMAT 932/2012	Puja Sarkar & Ors. Vs. Nur Hussain Mondal & BAGICL
4.	FMAT 30/2020	BAGICL Vs. Prabir Dey
5.	FMAT 715/2017	BAGICL Vs. Sunita Biswas
6.	FMAT 150/2020	Anjan Das Vs. Sankar Patra & BAGICL
7.	FMAT 453/2018	Koushalya Das Vs. BAGICL
8.	FMAT 61/2020	Purnima Singha Vs. BAGICL
9.	FMAT 107/2017	Kanchani Maity Vs. New India Assurance
10.	FMA 755/2018	Krishna Kumari Patra Vs. New India Assurance
11.	FMAT 370/2019	Uday Hazra Vs. New India Assurance
12.	FMAT 3907/2016	Sima Bauri Vs. New India Assurance
13.	FMAT 177/2019	Sabita Shit Vs. New India Assurance
14.	FMAT 888/ 2016	Sandhya Marjit Vs. New India Assurance
15.	FMAT 784/2014	Sikha Patra Vs. Reliance General Insurance Co. Ltd.
16.	FMAT 177/2014	Jiten Jaiswal Vs. Reliance General Insurance Co. Ltd.
17.	FMAT 585/2018	Jamini Gayen Vs. Reliance General Insurance Co. Ltd.
18.	FMAT 340/2014	Madhabi Narayan Vs. Reliance General Insurance Co. Ltd.
19.	FMAT 1571/2010	Suraiya Begum Vs. Reliance General Insurance Co. Ltd.

20. FMAT 384/2016 Yachen Chetri Vs. Reliance General Insurance Co. Ltd.
21. FMAT 558/2012 Sunil Hembrom Vs. Reliance General Insurance Co. Ltd.
22. FMAT 353/2014 Atikur Rahaman Vs. Reliance General Insurance Co. Ltd.
23. FMAT 471/2013 Monoranjan Sarkar Vs. Reliance General Insurance Co. Ltd.
24. FMA 482/2014 Malati Devi Shaw Vs. Reliance General Insurance Co. Ltd.
25. FMAT 1146/2018 Reliance General Insurance Co. Ltd. Vs. Amirul Molla
26. FMAT 420/2016 Reliance General Insurance Co. Ltd. Vs. Pulak Kamu Maity
27. FMAT 94/2019 Reliance General Insurance Co. Ltd. Vs. Arati Guchait
28. FMAT 477/2015 Reliance General Insurance Co. Ltd. Vs. Goutam Pradhan
29. FMAT 1312/2012 Reliance General Insurance Co. Ltd. Vs. Kalpana Rani
30. FMA 2127/2013 Reliance General Insurance Co. Ltd. Vs. Joygun Bewa
31. FMA 1127/ 2013 Reliance General Insurance Co. Ltd. Vs. Bidyabati Kar
32. FMAT 1042/2010 Chandana Das Vs. ICICI Lombard GIC. Ltd.
- FMA 170/2011
33. FMAT 19/2015 with ICICI Lombard GIC. Ltd. Vs. Sujit Kumar Biswas
- COP 26/2015
34. FMAT 607/2019 National Insurance Co. Ltd. Vs. Sri Gourab Bhattacharyya
35. FMAT 274/2018 National Insurance Co. Ltd. Vs. Kalpana (Sikdar) Sarkar
36. FMAT 1319/2019 National Insurance Co. Ltd. Vs. Bimala Dolai
37. FMAT 60/2020 National Insurance Co. Ltd. Vs. Pramila Dey
38. FMA 2214/2015 National Insurance Co. Ltd. Vs. Saifuddin Sekh
39. FMA 2236/2015 National Insurance Co. Ltd. Vs. Sekh Mortaz Ali
40. FMAT 1178/2017 National Insurance Co. Ltd. Vs. Smt. Mallika Jana
41. FMAT 297/2017 National Insurance Co. Ltd. Vs. Sanjoy Mondal
42. FMAT 296/2017 National Insurance Co. Ltd. Vs. Ananta Bar
43. FMAT 4469/2006 National Insurance Co. Ltd. Vs. Asha Das
44. FMAT 303/2012 National Insurance Co. Ltd. Vs. Ram Krishna Netia
45. FMA 4455/2016 National Insurance Co. Ltd. Vs. Shymali Roy
46. FMAT 771/2015 National Insurance Co. Ltd. Vs. Nitai Sarkar

47. FMAT 885/2016 National Insurance Co. Ltd. Vs. Siddique Hossain
48. FMAT 223/2017 National Insurance Co. Ltd. Vs. Chinu Chowdhury
49. FMAT 249/2017 National Insurance Co. Ltd. Vs. Kadar Ali Mondal
50. FMAT 607/2019 National Insurance Co. Ltd. Vs. Bijola Adhikari
51. FMAT 63/2004 National Insurance Co. Ltd. Vs. Bibekananda Mondal
52. FMAT 112/2015 National Insurance Co. Ltd. Vs. Suchitra Parichha
53. FMAT 717/2014 National Insurance Co. Ltd. Vs. Nidhi Jain
54. FMAT 34/2020 Madan Mohan Das & Ors. Vs. Future General India Insurance Co. Ltd. & Anr.
55. FMA 2031/18 Magma HDI General Insurance Co. Ltd. Vs. Fulmani Barik & Anr.
56. FMAT 585/2018 Reliance General Insurance Co. Ltd. Vs. Jamini Kanta Gayen & Ors.
57. FMAT 724/2014 SBI General Insurance Co. Ltd. Vs. Pratima Sarkar & Ors.
58. FMAT 739/2014 SBI General Insurance Co. Ltd. Vs. Anita Munda & Ors.
59. FMAT 1020/2016 Magma HDI General Insurance Co. Ltd. Vs. Shyamali Biswas
60. FMAT 729/2011 TATA AIG Vs. Tapas Saha
61. FMA 1830/2018 TATA AIG Vs. Raj Kumar Ghosh
62. FMAT 453/2018 Kaushalaya Das Vs. Magma HDI
63. FMA 972/2012 Anima Manna Vs. United India Insurance Co. Ltd.
64. FMAT 1161/2019 Durga Rani Bag Vs. United India Insurance Co. Ltd.
65. FMAT 53/2020 Sudha Devi Vs. United India Insurance Co. Ltd.
66. FMAT 101/2019 Oriental Insurance Co. Ltd. Vs. Sarifuddin Ahmed
67. FMA 1229/12 Bajaz Allianz Vs. Sambhunath Chakraborty

**Pension & Gratuity Matters.**

68. W.P. No- 4551 (W) of 2020. Manju Maiti Vs State of W.B & ors
69. W.P. No- 4566 (W) of 2020. Prantik Hazra & Anr. Vs State of W.B.& Ors.
70. W.P. No- 3327 (W) of 2020. Chhaya Ghosh. Vs State of W.B. & ors
71. W.P. No- 3326 (W) of 2020. Tripti Ghosh.Vs State of W.B.& Ors.

72. W.P. No- 4527 (W) of 2020. Manoranjan Dhali Vs State of W.B.& Ors.
73. W.P. No- 4530 (W) of 2020. Raja Mallick Vs State of W.B.& Ors.
74. W.P. No- 4526 (W) of 2020. Chaitali Bhattacharya Vs State of W.B.& Ors.
75. W.P. No- 4467 (W) of 2020. Anjana Paul & ors Vs State of W.B.& Ors.
76. W.P. No- 4474 (W) of 2020. Sudhangshu Sekhar Nandi Vs State of W.B.& Ors.
77. W.P. No- 4445 (W) of 2020. Sujata Bera Vs State of W.B.& Ors.
78. W.P. No- 3313 (W) of 2020. Samares Chandra Mukhopadhaya Vs State of W.B.& Ors.
79. W.P. No- 3312 (W) of 2020. Ashutosh Samajpati Vs State of W.B.& Ors.
80. W.P. No- 3306 (W) of 2020. Gobinda Chandra Mondal Vs State of W.B.& Ors.
81. W.P. No- 3305 (W) of 2020. Manik Chandra Pal Vs State of W.B.& Ors.
82. W.P. No- 3304 (W) of 2020. Nupur Ghosh Vs State of W.B.& Ors.
83. W.P. No- 17649 (W) of 2017. Tulshi Murmu Vs State of W.B.& Ors.
84. W.P. No- 12304 (W) of 2017. Rangin Das Ray Vs State of W.B.& Ors.
85. W.P. No- 6056 (W) of 2012. Basu Deb Roy Vs State of W.B.& Ors.
86. W.P. No- 15912 (W) of 2019. Victor Barla Vs State of W.B.& Ors.
87. W.P. No- 15916 (W) of 2019. Atul Kumar Singh Vs State of W.B.& Ors.
88. W.P. No- 4571 (W) of 2020 Bhupati Bhusan Bahadur Vs State of W.B.& Ors.

89. W.P. No- 8742 (W) of 2019. Manju Joardar Vs State of W.B.& Ors.
90. W.P. No- 4993 (W) of 2019. Kaibharani Roy Vs State of W.B.& Ors.
91. W.P. No- 8419 (W) of 2019. Dwijendra Nath Chakdar Vs State of W.B.& Ors.
92. W.P. No- 3798 (W) of 2018. Sumanta Kumar Biswas Vs State of W.B.& Ors.
93. W.P. No- 2156 (W) of 2018. Jyotirmoyee Misra Vs State of W.B.& Ors.
94. W.P. No- 517 (W) of 2018. Sona Saha Roy Vs State of W.B.& Ors.
95. W.P. No- 22691 (W) of 2018. Jharna Jana Vs State of W.B.& Ors.
96. W.P. No- 24038 (W) of 2018. Anwar Ali Molla Vs State of W.B.& Ors.
97. W.P. No- 30601 (W) of 2017. Gour Gopal Mondal Vs State of W.B.& Ors.
98. W.P. No- 29983 (W) of 2017 . Smt Mandira Roy Vs State of W.B.& Ors.
99. W.P. No- 27638 (W) of 2017. Manik Lal Das Vs State of W.B.& Ors.
100. W.P. No- 7288 (W) of 2017. Jugal Pada Khan Vs State of W.B.& Ors.
101. W.P. No- 30618 (W) of 2017. Sarbeswar Jana Vs State of W.B.& Ors.
102. W.P. No- 762 (W) of 2018. Anima Majumdar Vs State of W.B.& Ors.
103. W.P. No- 23056 (W) of 2017. Nitai Chandra Satra & Anr Vs State of W.B.& Ors.
104. W.P. No- 20891 (W) of 2017. Sukanto Chakraborty & ors Vs State of W.B.& Ors.
105. W.P. No- 30248 (W) of 2017. Smt Mandira Roy Vs State of W.B.& Ors.
106. W.P. No- 12355 (W) of 2017. Sk. Abu Taher Vs State of W.B.& Ors.
107. W.P. No- 24860 (W) of 2017. Chintamani Jana Vs State of W.B.& Ors.
108. W.P. No- 23777(W) of 2017. Bijali Bala Karan Vs State of W.B.& Ors.
109. W.P. No- 25076 (W) of 2017. Jyotsna Bera Vs State of W.B.& Ors.

110. W.P. No- 24187 (W) of 2017. Radharani Santra Vs State of W.B.& Ors.
111. W.P. No- 17650 (W) of 2017. Gopal Chandra Banerjee Vs State of W.B.& Ors.
112. W.P. No- 12324 (W) of 2017. Kalyani Paul & ors Vs State of W.B.& Ors.
113. W.P. No- 19713 (W) of 2017. Tarapada Das Vs State of W.B.& Ors.

**Compassionate Appointment**

114. W.P. No- 17196 (W) of 2019. Tapas Das Vs State of W.B.& Ors.

**CESC RELATED**

115. W.P. 8221(W) of 2018. Kedarnath Gupta –Vs- CESC Ltd.
116. W.P. 22302(W) of 2005. Omprakash Premrajka –Vs- CESC Ltd.
117. W.P. 2009(W) of 2006. Omprakash Premrajka –Vs- CESC Ltd.

**OTHER WRIT MATTERS**

118. W.P. 19323(W) of 2018. Pramod Kumar Choudhary –Vs- Union of India & Ors.  
With  
CAN 10278 of 2018
119. W.P. 16177(W) of 2017 Kush Lal Dari –Vs- State of West Bengal & Ors.
120. W.P. 1053(W) of 2018 Umapada Jati –Vs- State of West Bengal & Ors.